

(d) whether there is any proposal to introduce N.C.C. and junior N.C.C. training in all the urban and rural schools and colleges of the country; and

(e) if so, the time by which it is likely to be introduced?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) A statement is attached.

(b) and (c) The expenditure on NCC is jointly funded by the Central and the State Governments. The Central Government provides for – (i) pay and allowances of all the service personnel serving in NCC, (ii) civilian personnel serving in the Directorate General of NCC and the State Directorates of NCC, (iii) equipment of NCC units, (iv) training ammunition, and (v) 50% of the expenditure incurred on various NCC camps.

The State Governments provide funds for expenditure on (i) pay and allowances of the civilian employees at the NCC group headquarters and units (ii) training of the Associate NCC Officers, (iii) washing and polishing allowances to NCC Cadets, (iv) expenditure on POL for motor vehicles, (v) rental for buildings occupied by NCC Group headquarters, and (vi) 50% of the expenditure on various NCC Camps.

(d) and (e) No such proposal is under consideration of the Central Government at present.

Statement

Number of Universities and Colleges where NCC training is imparted

S.No.	Name of the State/UT	No. of Universities	No. of Colleges
1	2	3	4
1.	Andhra Pradesh	8	254
2.	Bihar	5	228
3.	Delhi	4	51
4.	Gujarat	5	219
5.	Diu & Daman	–	–
6.	Dadra & Nagar Haveli	–	–
7.	J & K	2	30
8.	Karnataka	7	299
9.	Goa	1	18
10.	Kerala	4	168
11.	Lakshadweep	–	–
12.	Madhya Pradesh	11	242
13.	Maharashtra	14	615
14.	Assam	2	99
15.	Arunachal Pradesh	1	3
16.	Meghalaya	1	9
17.	Mizoram	1	2

1	2	3	4
18.	Manipur	1	12
19.	Nagaland	–	8
20.	Tripura	1	8
21.	Orissa	4	115
22.	Punjab	4	212
23.	Haryana	3	133
24.	Himachal Pradesh	3	40
25.	Chandigarh	1	16
26.	Rajasthan	5	131
27.	Tamil Nadu	11	279
28.	Pondicherry	1	11
29.	Andaman Nicobar	–	2
30.	Uttar Pradesh	20	1154
31.	West Bengal	6	191
32.	Sikkim	–	1
Total		126	4550

[English]

Gauge conversion of Mariyon-Jaunpur Railway Line

3418. DR. BIZAY SONKAR SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the rail line between Mariyon and Jaunpur is metre gauge and all other railway lines around Mariyon in Eastern Uttar Pradesh and broad gauge;

(b) if so, the reasons therefor; and

(c) the time by which the 58 km track of metre gauge into broad gauge is proposed to be converted ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No. Sir. Mariahu-Janupur is already a broad gauge line.

(b) and (c) Do not arise.

Agriculture Produce Marketing Committee

3419. SHRI RAMKRISHNA BABA PATIL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Maharashtra has sent proposal for revival of centrally sponsored scheme for the development of Agriculture Produce Marketing Committees in the state ;

(b) if so, the details thereof ; and

- (c) the reaction of the Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (c) Information is being collected and will be laid on the Table of the House.

Use of IAF Planes by Former Defence Minister

3420. SHRI P.S. GADHAVI : Will the Minister of DEFENCE be pleased to refer to the reply given by USQ No. 1314 on 4th Jun, 1998 regarding "Use of IAF Aircraft by Ministers" and state :

(a) the total expenditure incurred on the use of the Air Force aircraft by the Former Defence Minister;

(b) whether the places visited by him have any Defence relevance and if so, the official work transacted there;

(c) whether the Government propose to frame rules to check the misuse of Air Force aircraft by Defence Minister; and

(d) if so, the details thereof and the other steps the Government propose to take for the recovery of the expenditure involved in such trips ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) The total expenditure incurred on the use of VIP flights of the IAF by former Defence Minister works out to Rs. 41.57 crores.

(b) All the journeys referred to in the reply given have been stated as official.

(c) and (d) The existing instructions which have been issued with the approval of the Prime Minister are considered sufficient to check misuse of the VIP flights of the IAF aircraft.

National Security Council

3421. DR. Y.S. RAJASEKARA REDDY : Will the Minister of DEFENCE be pleased to state :

(a) the details of composition and terms of reference of the National Security Council and the subsequent Task Force set up therefor;

(b) the number of meetings held so far since their inception and the outcome of the discussions held therein, meeting-wise; and

(c) the time by which the Task Force is likely to submit its report ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (c) Government had set up a National

Security Council (NSC) on August 24, 1990 with the Prime Minister as its Chairman and the Ministers of Defence, Finance, Home Affairs and External Affairs as its Members. The main purpose of the National Security Council was to evolve an integrated approach to policy making as it affects national security, taking into account the linkages between the evolving external situation in the political, military and economic fields and our domestic situation.

2. On April 14, 1998, the Government constituted a Task Force with Shri K.C. Pant as its Chairman and Shri Jaswant Singh, Deputy Chairman, Planning Commission as Member and Air Cmde, Jasjit Singh, Director (IDSA) as Convenor to work out the constitution, role and functions of the proposed National Security Council.

3. The NSC met only once in December 1990 and has remained largely non-functional. In the first meeting the NSC discussed general questions on the role and functions of the NSC and matters regarding Task Forces concerned with specific areas of security.

4. The Task Force has already submitted its report to the Government.

Request of Jet Airways

3422. SHRI R. SAMBASIVA RAO : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the licensee Jet Airways has urged the Government to formulate a comprehensive consistent and coherent civil aviation policy and implement it in a transparent manner;

(b) if so, whether the Government propose to set up an independent regulatory aviation authority; and

(c) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) After inviting suggestions/views of aviation experts and the various airline operators, a comprehensive draft National Policy on Civil Aviation is under formulation by the Government.

[Translation]

Export of Defence Products

3423. SHRI RANJIB BISWAL : Will the Minister of DEFENCE be pleased to state :

(a) whether there is a vast scope in the country for increasing the export of defence products;

(b) if so, whether any perspective plan has been formulated for the purpose; and

(c) if so, the details thereof ?